Central Administrative Tribunal Principal Bench, New Delhi

CP No.654/2018 in OA No.2364/2018

New Delhi, this the 18th day of October, 2019

Hon'ble Mr. S.N. Terdal, Member(J) Hon'ble Mr.A.K.Bishnoi, Member (A)

Smt. Kusum W/o Late Shri Ram Narayan Mourya D-220, Punjabi Basti Baljit Nagar West Patel Nagar New Delhi – 110 008.

... Applicant

(By Advocate : Mr. Nayan Dubey for Mr. Sumit Sinha)

Versus

- Shri Tarun Kapoor
 IAS
 Vice Chairman
 Delhi Development Authority
 D Block Vikas Sadan, INA
 New Delhi 110 023.
- 2. Ajay Gupta
 Chief Engineer (E)
 Delhi Development Authority
 ELD, 8, 21st Floor, Vikas Minar
 ITO New Delhi 110 002.

...Respondents

(By Advocate : Mr. J.P.Tiwari)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

In view of the compliance affidavit dated 16.05.2019, the CP is closed. Notices issued to the respondents are discharged. If the

applicant is still aggrieved, he may seek appropriate remedy, as per law.

(A.K.Bishnoi) Member (A) (S.N. Terdal) Member (J)

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